

[Shri S. A. Dorai Sebastion]

the Commerce Minister before permission is granted actually for importing this machine.

(iii) DEMAND BY NATIONAL FEDERATION OF INDIAN WOMEN FOR PROBE IN TO THE DEATH OF A YOUNG WOMEN BECAUSE OF DOWRY

SHRIMATI GEETA MUKHERJEE (Pauskura): Sir, under rule 377, I wish to raise the following matter:

On June 10, at the call of National Federation of Indian Women, Women of Shahpur Jat area of New Delhi demonstrated in front of Police headquarters demanding a thorough probe into the death of a young woman Jaswanti, by burning, in her father-in-law's house at Nangloi. They alleged that though a suicide note was attached, there was enough ground in the past history to think that it was a case of murder arising out of dowry dispute. They also said that even if it was not a direct murder, at least Jaswanti was goaded to suicide. In this connection, the National Federation of Indian Women has demanded, among other things, that abetment to suicide also be made punishable.

Frequent dowry-deaths have given rise to deep agony in the minds of the people, particularly in those of women. Government of India should take the initiative to call a meeting of all well-known women's organizations to hear and discuss the various suggestions that they have, for measures to prevent this kind of crime as well as for amendment to the present Dowry Prohibition Act.

(iv) FREQUENT SHUT DOWN OF KOTA ATOMIC POWER STATION

श्री बृद्धि चन्द्र जैन (बाडमेर) : अध्यक्ष महोदय राजस्थान प्रान्त में कोटा का प्रमाणु बिजली घर मई, 80 में दो बार और 8 जन, 1980 को और यानी तीन बार एक माह के अन्दर यान्त्रिक त्रुटियों के कारण बंद हो गया। जब से उक्त अणु बिजलीघर की प्रथम इकाई शरू हुई तब से लगातार यान्त्रिक त्रुटिया होती रहती है और बिजलीघर बंद होता रहता है। मार्च, अप्रैल 1980 में यही खराब स्थिति बनी रही।

उक्त बिजलीघर के बंद होने से 32 लाख यूनिट बिजली प्रति दिन से राजस्थान महकूम रह जाता है जिस के कारण राजस्थान की कृषि एवं औद्योगिक उत्पादन पर बड़ा प्रहार पड़ा है जिन्हें राजस्थान की अकालप्रस्त जनता सहन करने की स्थिति में नहीं है। राजस्थान का उपभोक्ता बड़ी कष्टमय स्थिति में है।

यह स्थिति अणु बिजलीघर के अयोग्य इंजीनियरों और अयोग्य वैज्ञानिकों के कारण पैदा हुई है। अणु विभाग इस बिजलीघर के बारे में उदासीन नीति अपनाये हुए है। अतः प्रधान मंत्री जी का ध्यान इस और आकषित कर नवेदन है कि वे खुद इस महत्वपूर्ण मामले को अपने हाथ से ले कर इस गंभीर समस्या का स्थायी हल निकाल कर राजस्थान प्रान्त की जनता की आवश्यक से आवश्यक मांग की पूर्ति करें।

(v) REPORTED DAMAGES DUE TO HEAVY RAINS IN THE COASTAL AREAS OF KARNATAKA

SHRI OSCAR FERNANDES (Udipi): There have been unusual rains in coastal Karnataka right from the beginning of the season. Due to depression in the Arabian Sea large tidal waves have been lashing over the entire coast causing erosion at various points starting from Mulki, Mullor, Uliyargoli, Padukere, Malpe, Hoode, Hangarkatta, Gangoli and all other places in Coastal Dakshina Kannada District. The news of the damage caused have been reported in various newspapers. In these areas large patches of land have been washed away, hundreds of coconut trees uprooted and a number of houses damaged. At many points roads running parallel to the sea have been washed away. Throughout the coast rivers are running parallel to the sea with land in between, where thousands of fishermen families are living. During high tide water from the sea flows into the river with the result there is every chance of the entire piece of land being washed off, thousands of people living along the coast of about 100 kms being rendered homeless and even danger of loss of life is envisaged.

I call upon the Central Government to come to the aid of the State Gov-